

Name of the Corporate Debtor: **Nayati Healthcare & Research NCR Private Limited**; Date of Commencement of CIRP: **05th July 2024**; List of Creditors as on: **22nd July 2024**

List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Department of Trade & Taxes/ Delhi VAT	22 nd July 2024	21,09,630.00	21,09,630.00	i. 1,84,222.00- Tax, 1,84,222.00-Interest, 18,422.00- Penalty- (Date of Issue: 27/12/2023 Demand Id: ZD0712231541771 Year: 2017-18) ii. 8,48,000.00- Tax 7,89,964.00- Interest 84,800.00- Penalty (Date of Issue: 10/04/2024 Demand Id: ZD0704240260971 Year: 2018-19)	0.00	0.00	No	6.93%	0.00	0.00	0.00	0.00	-
TOTAL			21,09,630.00	21,09,630.00		0.00	0.00		6.93%	0.00	0.00	0.00	0.00	

Note: Corporate Debtor has not provided any books of accounts for collation of claims received from the creditors, since the CIRP is a time bound process, therefore the IRP has verified & collated the claims on the basis of documents provided by the creditors as per annexure to Form B. The number and amount of claims may subsequently change as and when new / fresh claims are received and / or on the basis of information's / clarification, documents /books of accounts are received.

CS Navneet Arora

Interim Resolution Professional of Nayati Healthcare & Research NCR Private limited

Regn No: IBBI/IPA-002/IP-N00128/2017-2018/10345

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Mobile No: 9810328141

Place: **New Delhi**

Dated: **07th August 2024**